SLP(C)No. 15706 OF 2001

ITEM No.59 Court No. 2 SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15706/2001

(From the judgement and order dated 30/07/2001 in CWP 647/00
of The HIGH COURT OF H.P AT SHIMLA)

ASHOK TANWAR & ANR. Petitioner (s)

VERSUS

STATE OF H.P. & ORS. Respondent (s)

(With Appln(s). for permission to place addl. documents on record)
(With Office Report)

Date : 05/11/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)
Mr. J.S. Attri, Adv.

For Respondent (s) Mr. Ajay Pal, Adv.
Mr. S.R. Sharma, Adv.
Mr. Mahabir Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Counter affidavit be filed within four weeks. Rejoinder be filed within four weeks thereafter. List after eight weeks.

.SP1

Kalyani. (S.L. GOYAL) @@
AAAA